

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 21/S.O./2017

Date : 29-11-2017

In supersession of order No. 07/S.O./2014 dt. 24.07.2014 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Sangeet Raj Lodha**, Judge, Rajasthan High Court, Jodhpur as Chairman of the Rajasthan High Court Legal Services Committee, Jodhpur, as required under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/8626-8628

Date : 29/11/17

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Mr. Justice Gopal Krishan Vyas, Judge, Rajasthan High Court, Jodhpur.
03. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha, Judge, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/

Date : 29/11/17

Copy also to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./Vigilance/Exam./Rules/Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
09. A.O.J., Subordinate Courts (Estt.) Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.


REGISTRAR (ADMN.)